

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/59/ (IB)/2017

NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA

: RADICAL ADV. & CONSULTANCY PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433(e)(f)

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

1. R. ABDUL MUBEEN COUNSEL FOR PETITIONER OLL

## ORDER

Counsels for both the parties are present. Counsel for the Respondent filed share valuation certificate in the shape of counter offer; copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner is directed to give response within one week. In the meantime, Counsel for the Petitioner is directed to provide the valuation which the Petitioner has got done to the Counsel for the Respondent. Put up on 10.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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